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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


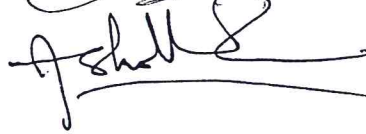
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/722/(IB)/2017  
NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD  
NAME OF THE RESPONDENT(S) : DHANALAKSHMI PAPER MILLS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	N.C. BHANSOZ	PCS in c/c	
2.	R. VEDHYASHANKAR R. ASHOKKURAR	Counsel for Respondent C/o	

**ORDER**

Representative for Applicant present. Counsel for Corporate Debtor present. The representative for the Applicant has given a proposal for settlement to the Counsel for the Corporate Debtor. Counsel for Corporate Debtor is directed to seek fresh instructions from his client in relation to the said proposal. Put up for further hearing on **13.02.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)